

**THE HIGH COURT OF MADHYA PRADESH
WP-12293-2021**

(MS. KRATI SHARMA Vs THE STATE OF MADHYA PRADESH AND OTHERS)

Through Video Conferencing

Gwalior, dated: 05.08.2021

Shri D.P. Singh, Counsel for petitioner.

Shri M.P.S. Raghuvanshi, Additional Advocate General for
State.

Smt. Nidhi Patankar, Counsel for respondents No.2 & 3.

It is submitted by Counsel for the parties that this petition has
rendered infructuous.

Accordingly, the petition is **dismissed as having rendered
infructuous.**

**(G.S. Ahluwalia)
Judge**

Aman